

(d) whether it will be sold at controlled price; and

(e) if so, the basis on which price will be fixed?

**The Deputy Minister of Production (Shri Satish Chandra)** : (a) to (e). The terms and conditions on which rock salt is to be supplied to the States, the quotas to be allotted to them and the price to be fixed for the sale, etc. are under consideration.

#### GOA

**\*144. Shri Gadilingana Gowd:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Egyptian Government have appointed the First Secretary to the Egyptian Embassy in Delhi, to act as Observer in Goa to watch Indian interests there; and

(b) if so, whether the Observer has discussed with the Portuguese authorities the conditions of political prisoners and repatriation to India of Indian workers engaged in the iron ore mines in Goa?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan)** : (a) and (b). An official of the Egyptian Embassy in New Delhi has gone to Goa to inquire into the welfare of Indian detainees and related matters. His report is awaited.

#### NEKOWAL INCIDENT

**\*145. Sardar Iqbal Singh:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 590 on the 7th December, 1955 and state:

(a) whether any progress has been made in regard to the payment of compensation to the victims of the Nekowal border incident which took place on the 7th May, 1955; and

(b) if not, at what stage the matter rests at present?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan)** : (a) and (b). No,

Sir. The Government of Pakistan were last addressed on the 30th September, 1955 and their reply is still awaited.

#### REPATRIATION OF INDIANS IN CEYLON

**\*146. Shri N. M. Lingam:** Will the **Prime Minister** be pleased to state:

(a) the number of Indian nationals in Ceylon repatriated since the signing of the Indo-Ceylon Pact of January, 1954; and

(b) the nature of schemes Government have, if any, for the rehabilitation of the repatriates?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan)** : (a) 7,594 Indians returned to India under the repatriation scheme of Ceylon upto the 19th November, 1955.

(b) The Government of India have not so far formulated any scheme for the rehabilitation of repatriates from Ceylon.

#### EXPORT AND IMPORT OF STEEL SCRAP

**\*147. Shri Bansal:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) the quantity of steel scrap that has been exported from the country during the years 1954 and 1955; and

(b) whether there is any import of this material into this country?

**The Minister of Industries (Shri Kanungo)** : (a) 278,024 tons of melting scrap which is not rerollable.

(b) Yes, Sir. Of those varieties which are rerollable.

#### NEIVELI LIGNITE MINES

**\*148.** { **Dr. Rama Rao:**  
**Shri Mohana Rao:**

Will the **Minister of Production** be pleased to state:

(a) whether pumping out water from the Neiveli Lignite Mines has been satisfactory;